FORM G INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

		T PARTICULARS
1.	Name of corporate debtor	GURUSUKH VINTRADE SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/05/2010
3.	Authority under which corporate debtor is incorporated / registered	ROC – Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101CT2010PTC021840
5.	Address of the registered office and principal office (if any) of corporate debtor	Maharshi Valmiki, Ward No. 28, Telibandha, Raipur- 492006, India
6.	Insolvency commencement date in respect of corporate debtor	14-11-2019 (Order received on 19/11/2019)
7.	Date of invitation of expression of interest	17/01/2020
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at "gurusukh@nayadarshan.com"
9.	Norms of ineligibility applicable under section 29A are available at:	As per Section 29 A and other provisions of the Insolvency and Bankruptcy Code, 2016, Details can also be obtained by emailing at "gurusukh@nayadarshan.com"
10.	Last date for receipt of expression of interest	03/02/2020
11.	Date of issue of provisional list of prospective resolution Applicants	13/02/2020
12	Last date for submission of objections to provisional list	18/02/2020
13	Date of issue of final list of prospective resolution applicants	28/02/2020
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18/02/2020
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Details can be sought by emailing at "gurusukh@nayadarshan.com"
16	Last date for submission of resolution plans	19/03/2020
17	Manner of submitting resolution plans to resolution professional	By email at gurusukh@nayadarshan.com and speed post at Plot No.4, 2nd Floor, Snowdrop Apartment, Cuttack Road, Bhubaneswar-751006, Odisha
18	Estimated date for submission of resolution plan to theAdjudicating Authority for approval	As soon as COC Approval
19	Name and registration number of the resolution professional	Umesh Chandra Sahoo Reg No. IBBI/IPA-002/IP-N00621/2018-19/11855
20	Name, Address and e-email of the resolution professional, as registered with the Board	Umesh Chandra Sahoo Plot No.4, 2nd Floor, Snowdrop Apartment, Cuttack Road, Bhubaneswar- 751006, Odisha Email -info@nayadarshan.com
21	Address and email to be used for correspondence with the resolution professional	Correspondence Address: Plot No.4, 2nd Floor, Snowdrop Apartment, Cuttack Road, Bhubaneswar- 751006, Odisha Email: gurusukh@nayadarshan.com
22	Further Details are available at or with	Further details can be sought by emailing at "gurusukh@nayadarshan.com"
23	Date of publication of Form G	17/01/2020

Date: 17/01/2020 Place: Bhubaneswar Sd/-Umesh Chandra Sahoo (Interim Resolution Professional) Reg No.: IBBI/IPA-002/IP-N00621/2018-19/11855

